

**HIGH COURT OF SIKKIM
GANGTOK**

No. : 192/COMP/HCS/496

Dated: 25.02.2025

O-F-F-I-C-E O-R-D-E-R

On approval of the Competent Authority; Digital Acoustics, 3, Valmeek Street (Ritchie Park), Kolkata (**L1**) is hereby permitted to carry out the work with regard to Supply, Installation, Commissioning, Testing and Maintenance of 10 (ten) Sound System for the purpose of Live Streaming at the High Court and District Courts of Sikkim. The scope of work shall be as detailed in the **Quotation No. 173/HCS/COMP/483 dated 28.01.2025.**

By Order,

Sd/-
Benoy Sharma (SSJS)
CENTRAL PROJECT COORDINATOR (CPC)
e-Courts Project

Copy to.:

1. Registrar General, High Court of Sikkim
2. Notice Board(s).
3. File and
4. Guard file.


25/02/2025
JOINT REGISTRAR (IT)